

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4856

ANSWERED ON:27.04.2005

PRINTING ON SOFT DRINKS BOTTLES EXTENT OF PESTICIDES RESIDUES

Rao Shri Sambasiva Rayapati; Saradgi Shri Iqbal Ahmed

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there was large scale campaign against bottling plant of multinational soft drinks giants Coca cola at Kaladera in Rajasthan demanding ban on the sale of soft drinks while applauding a recent judgment of the Rajasthan High Court asking Cola manufacturers to print on the bottles the extent of pesticides residues in the beverage;

(b) if so, whether the Supreme Court has also upheld High Court's verdict and had directed soft drinks giants to approach High Court and seek clarification;

(c) if so, the latest position in this regard;

(d) whether the Union Government has taken up this issue; and

(e) if so, the time by which final decision in this regard is likely to be taken ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e): The information is being collected and will be laid on the Table of the House. ...